

ORISSA HIGH COURT, CUTTACK

NOTICE

Is hereby given to all concerned that the Financial Bids of the Tender invited for supplying and installing 64 nos. of 12 V/26 AH batteries on buy-back basis for the 10 KVA Online UPS installed in the Server Room of the Court vide Court's Tender Notice No. XXXIII, 02/2016 - 7795 dated 01.09.2016 of the participated firms is to be opened in presence of the Registrar (Judicial) on 15.09.2016 at 11 A.M.

This is for information of all concerned.

By Order/-

**Registrar (Judicial)
Orissa High Court, Cuttack**

Memo No. XXXIII, 01/2016 - 8220 (2) dated 14.09.2016

Copy forwarded to

1. Shri S. K. Das, Technical Director, NIC, High Court Computer Centre for uploading of the same on the High Court Website.
2. Notice Board of the Court for general information.

D. Mahapatra
14/9/2016

Assistant Registrar (Judicial)